

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

CP.No.249 of 1999
in
OA.No.1420 of 1999

Dated this 22nd day of February 2000

HON'BLE MR.JUSTICE ASHOK AGARWAL, CHAIRMAN
HON'BLE MRS. SHANTA SHAstry, MEMBER (A)

Sutender Kumar
S/o Shri Sarup Singh
R/o C-236, Albert Square
Gole Market
New Delhi-110001. Petitioner

(By Advocate: Shri B.B. Raval)

Versus

1. Shri Bhaskar Barua
Secretary (A & C)
Ministry of Agriculture
(Department of Agriculture & Cooperation)
Krishi Bhavan
New Delhi-110001.
2. Dr. G.S. Ram
Economic & Statistical Adviser
Ministry of Agriculture
(Directorate of Economics & Statistics)
Krishi Bhavan
New Delhi-110001.
3. Shri P.D. Sudhakar
Joint Secretary (Admn)
Ministry of Agriculture
(Department of Agriculture & Cooperation)
Krishi Bhavan
New Delhi-110001.
4. Shri R.P. Aggarwal
Under Secretary (Admn)
Ministry of Agriculture
(Department of Agriculture & Cooperation)
Krishi Bhavan
New Delhi-110001.
5. Shri B.R. Sharma
Chief Administrative Officer
Ministry of Agriculture
(Directorate of Economics & Statistics)
Krishi Bhavan
New Delhi-110001. Respondents

(By Advocate: Shri H.K.Gangwani)

O R D E R (Oral)

Mr. Justice Ashok Agarwal

Present case is based on word against word. Whereas the petitioner and Shri Kalicharan have made allegations against the 4th respondent in respect of disrespectful behaviour towards the Tribunal, the same have been stoutly denied by 4th respondent. Several reasons have been given in his affidavit as to why false allegations have been made against him. Since the present CP is based on oral ~~submissions~~^{statements} which are denied, we do not find that this is a fit case to pursue contempt proceedings against him. Present CP, in the circumstances, is dismissed.


(Ashok Agarwal)
Chairman



(Mrs. Shanta Shastray)
Member(A)

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